

Review of Controlled Cloth Scheme

6611. SHRI K. MALLANNA: Will the Minister of INDUSTRY be pleased to state:

(a) whether there is any proposal under the consideration of Government to review the controlled cloth scheme;

(b) whether there has been decline in the standard cloth; and

(c) if so, the details regarding the policy of Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI JAGDAMBI PRASAD YADAV): (a) No, Sir.

(b) and (c). As against the production of 419.63 million sq. metres of controlled cloth in mill sector and handloom sector during the entire year 1977-78, production during April, 1978 to December, 1978 (9 months) is about 337.66 million sq. metres. While production figures for the period January, 1979 to March, 1979 are not yet available, the production for the year, 1978-79 as a whole is likely to be higher than the production level of 1977-78.

Preparation of Panel for Selection Grade (Deputy Secretary) of C.S.S.

6612. SHRI ISMAIL HOSSAIN KHAN: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether for preparing panel for Selection Grade (Deputy Secretaries) of the Central Secretariat Services only those officers of Grade-I of the Service (Under Secretaries) whose last five years' reports have been categorised atleast 'very good' are considered.

(b) if so, whether this criteria is being adopted in respect of other services also or only in the case of Central Secretariat Service;

(c) whether adequate weightage is given to the officers who have put in sufficiently long service as Under Secretaries and have also reached the maximum of the scale; or is there any proposal to compensate them by giving them special increments or allowance; and

(d) whether there is any proposal for the premature retirement of such of the officers who have been left over for promotion for several years by giving them same retirement benefits such as cash payment of Leave Salary etc.?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND IN THE MINISTRY OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI S. D. PATIL): (a) No, Sir. Vacancies in the Selection Grade of the Central Secretariat Service are to be filled up by promotion of permanent officers of Grade I who have rendered not less than 5 years approved service in that Grade and are included in the Select List for Selection Grade prepared under sub-rule 4 of Rule 12 of the C.S.S. Rule 1962 and related regulations framed thereunder.

(b) Does not arise.

(c) and (d) The selection of eligible Grade I officers of the C.S.S for promotion to Selection Grade is made on the basis of merit. No proposal for compensating the officers left over for promotion is under consideration.

Representation from the Staff of Richardson and Cruddas Ltd.

6613. SHRI R. K. MHALGI: Will the Minister of INDUSTRY be pleased to state:

(a) whether Government have received a representation dated 20th February, 1979 from the members of the Staff of Richardson and Cruddas Ltd. Byculla Bombay (a Govt. of India Undertaking);